

GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS AND SPORTS  
(DEPARTMENT OF SPORTS)

LOK SABHA  
UNSTARRED QUESTION NO.6302  
TO BE ANSWERED ON 05.04.2018

Sports Complex

†6302. SHRI LAXMI NARAYAN YADAV:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has set up any integrated sports complex in the rural blocks of Sagar district of Madhya Pradesh under any sports scheme;
- (b) if so, the details thereof, blockwise; and
- (c) the details of the work done for conducting sports tournaments in rural blocks of Sagar district during the last two years?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH  
AFFAIRS AND SPORTS  
{COL. RAJYAVARDHAN RATHORE (RETD.)}

- (a) No sports complex has been set up in rural blocks of Sagar district in Madhya Pradesh. Sports being a state subject, the states have the primary responsibility for promotion and development of sports in their respective states. However, The Ministry of Youth Affairs and Sports and the Sports Authority of India (SAI) and the Sports Authority of India supplement the efforts of the State Government under their schemes aimed at board-basing of Sports and promotion, development and excellence in sports.

(b) In view of (a) above, does not arise.

(c) Department of Sports is implementing Khelo India – National Programme for Development of Sports from the year 2016-17 and the scheme has been subsequently revamped in October 2017. The Khelo India scheme provides for holding of annual sports competition at District level, State level and National level and a revamped Khelo India Scheme provides for National level competitions. Under these schemes there is no provision for conducting sports tournaments in block level.

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